


Notice to Advocates

In pursuance of the resolution dated 21.08.2024 passed by the Hon'ble Committee of Lawyers Chamber Building duly approved by the Hon'ble Chief Justice, the below mentioned advocates who are not using their respective chambers are hereby asked to use the chambers allotted in their favour and also resume the chamber practice within seven days from the publication of this notice.

S. No.	Name of Advocate	Allotted Chamber No.
1	Abdul Ahad	1
2	Mr. Khurshid Ahmad Lone	4
3	Nasreen Tabasum	8
4	Ms. Romana Aziz	13
5	Ms. Jameela Bashir	19
6	Ms. Shabnum Lone	22
7	Mr. Akhtar Hussain Kochak	26
8	Mr. Sabzar Bashir Sheikh	27
9	Mr. G.J.Bala	28
10	Ms. Zeenat Muneer Masoodi	30
11	Ms. Iram Kamli	41
12	Mr. Mohd Muzaffar Parray	46
13	Mr. Hashim Hussain	47
14	Ms. Saima Aslam	57
15	Zeeshan Yaqoob	57
16	Ms. Asma Tabassum	60
17	Ms. Shereen	90
18	Mr. Arif Hussain Parray	90
19	Mr. Budh Singh Bali	98
20	Mr. Mohd Yousuf Zargar	99
21	Mr. Zulfiqar Alam Khan	102
22	Mr. Basharat Saleem	104


5.9.24

Registrar Judicial